

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2017  
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14  
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.)	B. Dhanaaraj -	Counsel for R5 -	B. Dhanaaraj
2.)	R RAJESH	Counsel for R5	R. Rajesh
3.)	K. S. VISWANATHAN	Counsel for Petitioners	K. S. Viswanathan
4.	Srinivas Srinivasan	Counsel for Respondent 7	Srinivas Srinivasan
5.	V. V. Maheshwar Rao	Counsel for Respondents 1 & 24	V. V. Maheshwar Rao
6.			

## **ORDER**

Counsel for the Petitioner present. Counsel for R1 and R4 present. Counsel for R5 present. Counsel for R6 present. No representation on behalf of R2 and R3. After hearing both the parties, the consensus has been arrived at amount the parties. The price of the shares be sold by the Petitioner will be fixed within two weeks and a joint memo will be filed before the Bench on the next date of hearing. Put up on **20.09.2017 at 10.30 A.M.**

**MEMBER (TECHNICAL)**

ghk

**MEMBER (JUDICIAL)**